

(b) Under the Zonal Scheme for distribution of salt, Nagaur district (in which Didwana Tehsil is situated) was linked to Pachbadra and Sambhar Salt Sources in 1956 and 1957.

40,000 mds. of Treaty Salt supplied to Rajasthan Government from Didwana Salt Source was allotted to Churu District. The balance out of the limited production of edible salt at Didwana was supplied to metre gauge destinations of Hissar district of the Punjab in order to minimize the haulage.

However, it has now been arranged that Didwana should be supplied from the local source.

A.I.R. Programme

*913. Shri Nausahir Bharucha: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there are any principles governing allotment of time to music programmes, (e.g. classical or light) of the All India Radio; and

(b) if so, what is the basis of such allotment?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The Central Advisory Board for Music lays down in broad terms the music policy of All India Radio i.e. the scope of music programmes, the different types of music and the broad proportions in which they are to be broadcast, measures to be adopted for improving the quality of music programmes etc.

Shoe Manufacture

*914. Shri Ganpati Ram: Will the Minister of Commerce and Industry be pleased to state what measures are taken by Government to encourage the production of shoes by Small Scale Units?

The Minister of Industry (Shri Manubhai Shah): A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 24].

Closure of Textile Mills

*915. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 164 on the 22nd May, 1957 and state:

(a) the names of textile mills which have closed down due to un-economic working;

(b) since when they are lying idle; and

(c) whether the looms in those mills are in good condition?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 25].

(c) Information is being collected and will be laid on the Table of Lok Sabha.

Handloom Cloth

*916. Shri Tangamani: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of accumulation of stock of handloom cloth in Madras State; and

(b) if so, the steps Government propose to take for clearance of the stock?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Government are aware that there is some accumulation of stocks of handloom cloth in the Madras State.

(b) The Standing Committee of the All India Handloom Board appointed a Sub-Committee in January, 1957, to examine this problem. The Report of the Sub-Committee with the Handloom Board's recommendations is awaited.